

PROCEEDINGS OF THE DISTRICT LEGAL SERVICES

AUTHORITY, MYSURU.

- READ:-**
1. Schedule-1 to the Karnataka State Legal Services Authorities Rules 1966 under the heading "District Legal Services Authorities".
 2. State Authority's L.No. KSLSA/55 ADM 2013 dated 10-05-2013.
 3. Resignation accepted dated 30-09-2014 of Sri P.L.Rajesh, Dalayat.
 4. Notification of DLSA., Mysuru in No: DLSA/MYS/496/2016 dated: 08-06-2016 calling for the applications for the post of Dalayat.
 5. Interview held on 14-07-2016.
 6. Notification No.DLSA MYS/606/19-07-2016. Selecting the Candidate for the post of Dalayat

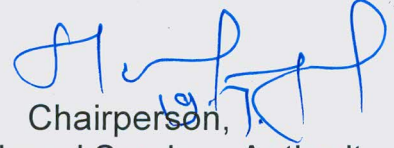
Order No: DLSA/MYS/ 2 /2016, Dated: 19-07-2016.

Sri. A.M. KIRAN s/o Late Mahadevaiah Murthy.A.M. residing at No. 244, Hebbal Main Road, Lokanayaka Nagar, Sanjeevini Circle, Mysuru-16 is hereby appointed as Dalayat of District Legal Services Authority, Mysuru, on the following conditions.

CONDITIONS

1. The Monthly consolidated pay is Rs.3,000/-.
2. The above appointment is purely on temporary basis for a period of one year or until further orders, whichever is earlier.
3. He shall report to duty within seven days from the date of the receipt of the this order, before the undersigned.
4. He shall produce the proof of his residential address at the time of reporting to duty.

5. He shall not indulge in any activity or occupation which is inconsistent with the interest of the Authority during the term of the employment.
6. He shall submit a declaration of non pendency of Criminal Cases against him.



Chairperson,
District Legal Services Authority
& Pr. District & Sessions Judge,
Mysuru.
District Legal Services Authority
MYSORE-5.

To,

Sri. A.M. KIRAN s/o Late Mahadevaiah Murthy.A.M. residing at
No. 244, Hebbal Main Road, Lokanayaka Nagar, Sanjeevini Circle,
Mysuru-16.

Copy to:

1. The Member Secretary, Karnataka State Legal Services Authority,
Bangalore.
2. Proceedings file.
3. Office Copy and spare copy.